

**PARLIAMENT OF INDIA**  
(JOINT RECRUITMENT CELL)

**Subject: Filling up of the post of Director (Security) on 'Deputation Basis'**

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The vacancy for the post of Director (Security) on 'Deputation Basis' in Lok Sabha Secretariat was notified *vide* Advertisement No. 1/2014.

2. On the basis of the marks obtained by the candidates in the Personal Interview held on 31.07.2014, Shri R.C. Baijwan (Roll No. 2) has been declared qualified for appointment to the post of Director (Security) on 'Deputation Basis'. He secured 72 marks out of Maximum 100 marks. The other candidate who appeared in the Personal Interview secured 59 marks.

3. The attention of candidates is, however, drawn to the following declaration made by them in their applications to the above said post:

*"I declare that I fulfil the eligibility conditions as per the O.M. No. F. No. 1/2/JRC/2014 dated 17.01.2014 and that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found false or incorrect at any stage or not satisfying the eligibility conditions according to the requirements mentioned in the advertisement, my candidature/appointment is liable to be cancelled/terminated."*

4. The attention of the candidates is also drawn to the following *inter alia* mentioned in the Advertisement No. 1/2014:

*"7. - - - Further, in case any adverse entry is found in the Annual Confidential Reports(s)/Annual Performance Appraisal Report(s) of a candidate at any stage, his/her candidature/appointment is liable to be cancelled/terminated, at any stage."*

**BY ORDER**  
**20.08.2014**